

ITEM NO.54

COURT NO.9

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 25-27, 28-30 & 31-33 in Civil Appeal No(s). 618-620/2016

SENIOR DIVISIONAL COMMERCIAL MANAGER & ORS

Appellant(s)

VERSUS

S.C.R CATERERS, DRY FRUITS, F.J.S.W ASSOCI AND ANR. Respondent(s)

(for appeal against Registrar's order and impleadment and directions and office report)

Date : 13/05/2016 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Mr. Venkateswara Rao Anumolu, Adv.

Dr. Rajeev Sharma, Adv.

Ms. Diksha Rai, Adv.

Ms. Ranjeeta Rohtagi, Adv.

The Court made the following

O R D E R

Not taken up.

(VINOD KUMAR JHA)  
COURT MASTER

(MALA KUMARI SHARMA)  
COURT MASTER